

श्री कंबर लाल गुप्त : मैं विधेयक को पेश करता हूँ।

POST-GRADUATE INSTITUTE OF MEDICAL EDUCATION AND RESEARCH, CHANDIGARH (AMANDMENT) BILL\*

(Amendment of Sections 3, 5, etc.)

SHRI SHRI CHAND GOYAL (Chandigarh) : Sir I beg to move for leave to introduce a Bill further to amend the Post-Graduate Institute of Medical Education and Research, Chandigarh, Act, 1966.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Post-Graduate Institute of Medical Education and Research, Chandigarh, Act, 1966."

*The motion was adopted*

SHRI SHRI CHAND GOYAL : I introduce the Bill.

MR. DEPUTY-SPEAKER : I find that Shri Devgun is absent. Shri Goyal.

CONSTITUTION (AMENDMENT) BILL\*

(Amendment of article 16)

SHRI SHRI CHAND GOYAL (Chandigarh) : I beg to move for leave to introduce a Bill further to amend to Constitution of India.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted*

SHRI SHRI CHAND GOYAL : I introduce the Bill.

CEILING ON PROFITS BILL\*

श्री कंबर लाल गुप्त (दिल्ली सदर) : मैं प्रस्ताव करता हूँ कि कतिपय व्यापारिक गृहों, व्यापारिक संस्थाओं, उपक्रमों आदि के लाभ की अधिकतम सीमा निर्धारित करने की व्यवस्था करने वाले विधेयक को पेश करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the fixation of ceiling on profits, of certain business houses, concerns, undertakings, etc."

*The motion was adopted*

श्री कंबर लाल गुप्त : मैं विधेयक को पेश करता हूँ।

CONSTITUTION (AMENDMENT) BILL\*

(Amendment of article 366)

श्री मृत्युंजय प्रसाद (महाराजगंज) : मैं प्रस्ताव करता हूँ कि भारत के संविधान में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted*

श्री मृत्युंजय प्रसाद : मैं विधेयक को पेश करता हूँ।

CONSTITUTION (AMENDMENT) BILL\*

(Amendment of Seventh Schedule)

श्री मृत्युंजय प्रसाद (महाराजगंज) : मैं प्रस्ताव करता हूँ कि भारत के संविधान में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये।